

**Payment of Pension to Government Employees Rendering more than 33 Years of Service ..**

6302. SHRI B. D. SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government employees rendering 33 years service are paid 50 per cent pension on retirement and in case of lesser service, their rate of pension is proportionately reduced;

(b) whether it is a fact that pension of persons rendering more than 33 years of service, is not proportionately increased; and

(c) if so, the reasons for this anomaly?

THE MINISTER OF STATE IN  
THE MINISTRY OF FINANCE

(SHRI SAWAISINGH SISODIA): (a) The present rates of pension which came into force on 31st March, 1979 are as under. These rates are applicable to a qualifying service of 33 years. If the qualifying service is less than 33 years the pension is reduced proportionately.

(b) and (c) The ceiling on the maximum service qualifying for pension has always been a basic part of the pension formula, to which maximum pension is linked. The service rendered beyond this period is not taken into account for working out pension. Before 1-1-1973 the maximum service qualifying for pension was restricted to 30 years. On recommendation of the Third Pay Commission this was raised to 33 years with effect from 1-1-1973.

Amount of monthly pension

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|--|---|
| (i) Upto first Rs. 1000/- of average emoluments reckonable for pension | 50% of average emoluments.  |
| (ii) Next Rs. 500/- of average emoluments for pension                  | 45% of average emoluments.  |
| (iii) Balance of average emoluments reckonable for pension.            | 40% of average emoluments subject to the condition that the maximum pension does not exceed Rs. 1500 per month. |

**बैंकों से ऋण लेने के लिए गारण्टी**

6303. श्री राम बघ : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बैंकों से ऋण लेने के लिए दो व्यक्तियों की गारण्टी देनी देनी आवश्यक है; और

(ख) यदि हां, तो क्या सरकार ने इस समस्या के पहलू पर विचार किया है कि कोई भी व्यक्ति गरीब लोगों के लिए गारण्टी देना नहीं चाहेगा, और यथेष्ट गारण्टी के अभाव में अनेक गरीब लोगों को इस ऋण सुविधा से वंचित रहना पड़ता है ?

वित्त मंत्रालय में उपसत्री (श्री मगनभाई बारोट) : (क) तथा (ख) : बैंक, विशेष रूप से छोटी राशि अथवा समाज के कमजोर वर्गों के ऋण प्रस्तावों को मात्र गारण्टियों के न होने के कारण सामान्यतः अस्वीकृत नहीं करते। उन्हें विशिष्ट रूप से यह सलाह दी गई है कि कृषि तथा सहायक कार्याकलापों के लिए 5000.00 रुपये तक के ऋणों को स्वीकृत करते समय बैंक मार्जिन, भूमि को बंधक रखने के रूप में सांपाशिवक प्रतिभूति (कोलेटरल सिक्योरिटी), तथा तीसरे पक्ष की गारण्टी की मांग न करें।

विभेदी ब्याज दर योजना के अर्धान बैंक छोटे उत्पादक कार्याकलापों में लगे पात्र

ऋणकर्त्ताओं को, 6,500.00 रुपये तक के अग्रिम चार प्रतिशत प्रति वर्ष की रियायती दर पर प्रदान करते हैं, भले ही उनके पास पेश करने के लिए किसी भी मूल्य की कोई ठोस जमानत मौजूद न हो अथवा वे कोई प्रतिभूति गारण्टी पेश न कर सकते हों, बशर्ते कि वे योजना में वर्णित मान-दण्डों को पूरा करते हों।

बैंकों से यह भी कहा गया है कि शिल्पकारों, ग्रामीण कुटीर उद्योगों के सम्बन्ध में एक शिल्पकार या एक ग्रामीण या कुटीर इकाई को उपस्कर के लिए वित्त या कार्यकारी पूंजी या दोनों के लिए 25,000.00 रुपये तक के बैंक ऋण एक सम्मिश्रण ऋण के रूप में मंजूर किये जाने चाहिए और बैंकों को ऐसे ऋणों के लिए मार्जिन, साम्प्रतिश्वक प्रतिभूति या गारण्टी पर जोर नहीं देना चाहिए।

#### Separate Domestic Terminal at Meenambakkam Airport

6304. SHRI K. RAMAMURTHY: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether there is any proposal to have a separate domestic terminal in Meenambakkam Airport;

(b) if so, the details of this scheme and when it will be commissioned;

(c) the reason for the dropping of developing Madurai Airport runway for servicing Boeing Aircraft; and

(d) by what time the airport in Vagaikulam near Tuticorin would be commissioned?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) and (b). Construction of a new Domestic Terminal Complex at Madras airport at an estimated cost of Rs. 10.04 crores has been approved by the Government. This project is likely to be completed by 1983-84. Scope of the project includes:

(i) Construction of domestic terminal building with a peak hour handling capacity of 1207 arriving and departing passengers;

(ii) Construction of associated apron area, apron lights and refueling system;

(iii) Construction of taxi-links, ground support equipment, parking area; and

(iv) Construction of approach roads and car park area for the new terminal.

(c) The proposal for strengthening Madurai airport runway for Boeing 737 aircraft has been deferred due to paucity of funds.

(d) There are no plans at present to construct an airport in Vagaikulam near Tuticorin.

#### Export of Eggs

6305. SHRI T. DAMODAR REDDY: Will the Minister of COMMERCE be pleased to state:

(a) the quantity and value of export of eggs from India during the last two years, year-wise; and

(b) names of the main exporters of eggs and the names of importing countries?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHEED ALAM KHAN):

(a) The quantity and value of export of eggs from India during the last two years was as under:

Year	Qty (Hundred)	Value (Rs in lakhs)
1978-79	28,388	14.03
1979-80	52,516	20.51

(April 79 to January 80)

(b) A statement of exporters of eggs from India is attached. The importing countries are Kuwait, Bahrain, Dubai, P. D. RY, Doha and Saudi Arabia.